GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY

LOK SABHA

UNSTARRED QUESTION NO. 1831

ANSWERED ON 10.12.2025

PROMOTION OF SOLAR FARMING

†1831. SHRI HARIBHAI PATEL

Will the minister of new and renewable energy be pleased to state:

- (a) the details of the Pradhan Mantri-Kisan Urja Suraksha Evam Utthan Mahabhiyan (PMKUSUM) being run by the Government to promote solar farming during the last three years, State-wise; and
- (b) whether the Government provides financial assistance to farmers to increase their income and help them in irrigation through solar energy during the last three years and if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER (SHRI SHRIPAD YESSO NAIK)

- (a) PM-KUSUM Scheme was launched by the Government in March 2019 with the objective of de-dieselizing the farm sector, providing assured daytime solar power and to provide energy security to farmers. The scheme has three Components:
- (i.) Component 'A': Setting up of 10,000 MW of Decentralized Ground/ Stilt Mounted Grid Connected Solar or other Renewable Energy based Power Plants by the farmers on their land;
- (ii) Component 'B': Installation of 14 lakh standalone off-grid solar agriculture pumps; and
- (iii) Component 'C': Solarization of 35 lakh existing grid-connected agriculture pumps including Feeder Level Solarization (FLS).

As reported by State Implementing Agencies (SIAs), State/UT wise installation progress under PM KUSUM, as on 30.11.2025, is placed at **Annexure-I**.

(b) The CFA is provided to the beneficiaries under PM KUSUM scheme based on the demand received from the SIAs, progress reported and as per provision of the scheme guidelines. The details of financial assistance provided under the scheme is placed at **Annexure-II**.

As per the demand received from the states, Rs. 7,106 crore of central finance assistance has been released under PM KUSUM Scheme, till 30.11.2025.

Annexure-I referred to in reply to part (a) of Lok Sabha Unstarred Question No. †1831 for 10.12.2025

State/UT-wise progress under PM-KUSUM Scheme (as on 30.11.2025)

S. No.	State/ UT Name	Component-A (In MW)		Component-B (No.)		Component-C (No.)		
		Sanctioned	Installed	Sanctioned	Installed	Sanctioned (IPS)	Sanctioned (FLS)	Solarized (IPS+FLS)
1.	A & N Islands	0.00	0.00	34	0	436	0	0
2.	Andhra Pradesh	0.00	0.00	0	0	0	2,00,000	0
3.	Arunachal Pradesh	0.00	0.00	700	616	0	0	0
4.	Assam	2.00	0.00	4,000	151	0	0	0
5.	Bihar	0.00	0.00	0	0	0	1,40,300	0
6.	Chhattisgarh	330.00	7.00	0	0	0	10,000	0
7.	Goa	24.00	4.00	900	157	0	11,000	700
8.	Gujarat	500.00	0.00	18,212	12,382	0	4,67,114	2,16,122
9.	Haryana	158.00	26.61	1,97,655	1,80,564	0	2,899	0
10.	Himachal Pradesh	100.00	100.00	1,270	1,053	0	0	0
11.	Jammu & Kashmir	0.00	0.00	5,000	3,601	0	0	0
12.	Jharkhand	0.00	0.00	86,985	43,693	0	0	0
13.	Karnataka	0.00	0.00	26,365	2,573	0	7,78,588	57,814
14.	Kerala	0.00	0.00	8	8	9,448	22,368	13,481
15.	Ladakh	1.00	0.00	1,400	102	0	0	0
16.	Madhya Pradesh	1,790.00	54.95	59,400	7,325	0	3,45,000	30,329
17.	Maharashtra	260.00	4.00	5,75,000	4,66,719	0	7,75,000	6,54,695
18.	Manipur	0.00	0.00	450	150	0	0	0
19.	Meghalaya	0.00	0.00	2,735	98	0	0	0
20.	Mizoram	0.00	0.00	1,700	40	0	0	0
21.	Nagaland	0.00	0.00	265	140	0	0	0
22.	Odisha	90.00	0.00	16,441	10,113	0	5,223	0
23.	Puducherry	0.00	0.00	72	0	0	0	0
24.	Punjab	0.00	0.00	18,048	17,592	186	0	0
25.	Rajasthan	5,250.00	466.75	1,44,752	1,15,584	2,138	4,00,000	1,19,978
26.	Tamil Nadu	3.00	3.00	5,187	4,948	0	0	0
27.	Telangana	1,450.00	0.00	20,000	0	28,000	0	0
28.	Tripura	5.00	0.00	11,114	6,359	3,600	0	702
29.	Uttar Pradesh	1.00	1.00	1,07,266	66,558	12,000	3,70,000	5,858
30.	Uttarakhand	0.00	0.00	3,685	1,663	0	0	0
31.	West Bengal	0.00	0.00	0	0	20	0	20
	Total	9,964.00	667.31	13,08,644	9,42,189	55,828	35,27,492	10,99,699

Annexure-II referred to in reply to part (b) of Lok Sabha Unstarred Question No. †1831 for 10.12.2025

Details of Eligible Financial Assistance under PM- KUSUM Scheme

Components & Criteria	Financial Assistance available		
Component A	Procurement Based Incentive (PBI) is provided to the DISCOMs @ 40 paise/kWh or Rs.6.60 lakhs/MW/year, whichever is lower, for five years. There is no CFA under this Component.		
Component B Component C (Individual Pump Solarisation)	 CFA of 30% of the benchmark cost issued by MNRE or the prices of the systems discovered in the tender, whichever is lower is provided. However, in North Eastern States including Sikkim, Jammu & Kashmir, Ladakh, Himachal Pradesh and Uttarakhand, Lakshadweep and A&N Islands, CFA of 50% of the benchmark cost issued by MNRE or the prices of the systems discovered in the tender, whichever is lower, is provided. In addition, the respective state/UT has to provide at least 30% financial support. Balance cost is 		
	to be contributed by beneficiary. Component B and Component C (IPS) of PM KUSUM scheme can also be implemented without State share of 30%. The Central Financial Assistance will continue to remain 30% and rest 70% will be borne by the farmer.		
Component C (Feeder Level Solarisation)	For agriculture feeder solarization, CFA of Rs 1.05 Crore per MW (1.75 Cr. per MW for NER/ Hilly/ Islands) is provided. There is no mandatory requirement of financial support from participating State/UT. The feeder solarisation can be implemented in CAPEX or RESCO mode.		